NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 800/252/HDB/2018
NAME OF THE COMPANY	Serene Life Sciences Pvt Ltd
NAME OF THE PETITIONER(S)	Naga Malleswara Rao Bandreddi & Another
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manpal Reddy B. Venkata Rami Reddy	Advocate	9000655656	BM

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	
for ROC			

ORDER

Learned counsel Mr.B.Manpal Reddy and Mr.V.Venkata Rami Reddy present for Applicant. Learned counsel Ms.Suma present on behalf of T.Sujan Kumar Reddy for ROC.

Applicant filed proof of service of notice on ROC.

ROC report filed.

Applicant not filed Bank statement.

List the matter on 12.09.2018.

MEMBER JUDICIAL